

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-8
New IA-2873/2020
In
IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenching Pvt. Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC Code 2016

Order delivered on 16.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : -

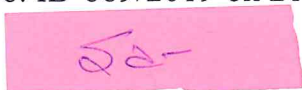
For the Respondent/CD :

For the RP :

ORDER

Matter called. No representation. The prayer made in the IA is for early hearing of IB-889 of 2019. The Application is **allowed**.

The Registry is directed to list IAs 1381 of 2020 and 766 of 2020 filed in petition No. IB-889/2019 on 21.9.2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit